GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION No. 648 TO BE ANSWERED ON 04.02.2022

SHAKSGAM VALLEY

648. SHRI SHYAM SINGH YADAV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is mulling to ask China to de-facto return India's Shaksgam valley illegally occupied by China since 1963;
- (b) if so, the details thereof; and
- (c) the number of occasions on which India has raised this issue with China?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[SHRI V. MURALEEDHARAN]

(a) to (c) China continues to be in illegal occupation of approximately 38,000 sq. kms. of Indian territory in the Union Territory of Ladakh for the last six decades. Further, under the so-called China-Pakistan 'Boundary Agreement' signed in 1963, Pakistan illegally ceded 5,180 sq. kms. of Indian territory in Shaksgam Valley from areas illegally occupied by Pakistan in Union Territory of Ladakh to China.

Government of India has never recognised the so-called China-Pakistan "Boundary Agreement" of 1963 and has consistently maintained that it is illegal and invalid. The fact that the entire Union Territories of Jammu & Kashmir and Ladakh are an integral and inalienable part of India has been clearly conveyed to Pakistani and Chinese authorities several times.
